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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/ 5967/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Smti. Selina Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 11th October, 2018.

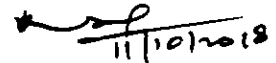
Sub: **Permission to avail the entire Durga Puja Vacation and leave headquarter.**

Ref:- Your letter No.DJNB/2180,dtd. 04.10.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga Puja Vacation w.e.f. 15.10.2018 till 28.10.2018 and to leave headquarters from the evening of 12.10.2018 till the morning of 29.10.2018, as prayed for. The Civil Judge & Asstt. Sessions Judge, Nalbari and in her absence, the senior most Judicial officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,


11/10/2018

DEPUTY. REGISTRAR (ADMN.-I)

Rd

Memo NO.HC.VII-310/1993/_____ /A, dated

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge & Asstt. Sessions Judge, Nalbari.
3. Pvt. Secretary to Portfolio Judge for the District of Nalbari.

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DEPUTY REGISTRAR (ADMN.-I)